

**GOVERNMENT OF INDIA
COMMUNICATIONS AND INFORMATION TECHNOLOGY
LOK SABHA**

UNSTARRED QUESTION NO:3922
ANSWERED ON:14.12.2009
AMENDMENTS IN SELECTION CRITERIA
Ray Shri Rudramadhab

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) Whether the Government has any proposal to make amendments in criteria for selecting the Chairperson and Members of Telecom Regulatory Authority of India (TRAI);
- (b) If so, the details thereof alongwith the reasons therefor; and
- (c) The response of the Government thereto?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI GURUDAS KAMAT)

(a) to (c) The TRAI (Amendment) Bill, 2008 to amend the qualifications for appointment of Chairperson and other members of TRAI was introduced in the Rajya Sabha on 15.12.2008. The Bill was referred to Standing Committee on IT. The Committee presented its Report on the Bill in February, 2009. The report of the Committee was examined and it has been decided to withdraw the Bill.